

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/211(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS RAMESH CHANDRA BARDIA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Ms. Sunita Kabi, Adv. : For Financial Creditor

Mr. Mainak Bose, Adv. : For Personal Guarantor

Mrs. Urmila Chakraborty, Adv.

Mr. Pranav Sharma, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Financial Creditor states that the arguing counsel is busy before Hon'ble High Court at Calcutta. An adjournment is sought on his behalf.
3. Matter is adjourned to **25/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**